

Name of the corporate debtor: SE Transstadia Private Limited (Under CIRP) ; Date of commencement of CIRP: 16-09-2026 ; List of creditors as on: 08-10-2026

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Sl. No.	Name of creditor	Details of claim	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share					
1	Bank of Baroda	4,61,39,83,696	4,60,25,76,196	Secured	Y	Y	No	44.75				1,14,07,500	Bank Gurantee outstanding excluded
									-	-	-		
									-	-	-	-	
2	Union Bank of India	2,27,76,19,025	2,27,76,19,025	Secured	Y	Y	No	22.14					
									-	-	-	-	
3	Bank of India	3,40,61,40,593	3,40,61,40,593	Secured	Y	Y	No	33.11					
	TOTAL	10,29,77,43,314	10,28,63,35,814					100.00%		-	-	1,14,07,500	

Note : The claims of the above claimants is admitted based on the information and the documents made available to the Interim Resolution Professional (RP) by the claimants. Hence, the admitted amount of claim is subject to change based on the additional information as may be provided to the IRP.